



# Central Electricity Regulatory Commission

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Phone: 23353503, FAX: 23753923

Petition No. 332/TL/2023

Dated: 7.2.2024

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, and 15 of the Electricity Act, 2003 (the Act) has been made by Beawar Transmission Limited, DLF Cyber Park, Tower-B, 9th Floor, Udyog Vihar, Phase-III, Sector 20, Gurugram, Haryana-122 008 for the grant of an inter-State transmission licence to establish the inter-State Transmission System in respect to the "Transmission System for Evacuation of Power from REZ in Rajasthan (20 GW) under Phase III-Part F" ("the Project") on Build, Own, Operate and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

### Transmission System Evacuation of Power from REZ in Rajasthan (20GW) under Phase III Part F

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of 2x1500MVA 765/400kV Substation at suitable location near Beawar along with 2x330 MVA 765kV Bus Reactor &amp; 2x125 MVA 420kV Bus Reactor.</p> <ul style="list-style-type: none"> <li>765/400kV 1500 MVA ICTs: 2 nos.</li> <li>(7x500 MVA, including one spare unit)</li> <li>330 MVA, 765 kV bus reactor- 2 nos.</li> <li>(7x110 MVA, including one spare unit)</li> <li>765kV ICT bays – 2 nos.</li> <li>400 kV ICT bays – 2 nos.</li> <li>765 kV line bays – 6 nos.</li> <li>400kV line bay – 2 nos.</li> <li>765kV reactor bay – 2 nos.</li> <li>125 MVA, 420kV bus reactor – 2 nos.</li> <li>420 kV reactor bay – 2 nos.</li> </ul> <p><b>Future provisions: Space for</b></p> <ul style="list-style-type: none"> <li>765/400kV ICTs along with bays: 2 nos.</li> <li>765kV line bay along with switchable line reactor: 8 nos.</li> <li>765kV Bus Reactor along with bays: 2 nos.</li> <li>400/220 kV ICTs along with bays: 2 nos.</li> <li>400 kV line bays along with switchable line reactor: 4 nos.</li> <li>400kV Bus Reactor along with bays: 1 no.</li> <li>220 kV line bays: 4 nos.</li> </ul>	18 months
2.	LILO of both circuit of Ajmer-Chittorgarh 765 kV D/c at Beawar	
3.	LILO of 400kV Kota –Merta line at Beawar	
4.	<p>Fatehgarh-3– Beawar 765 kV D/c along with 330 MVA Switchable line reactor for each circuit at each end of Fatehgarh-3– Beawar 765 kV D/c line</p> <ul style="list-style-type: none"> <li>Switching equipment for 765 kV 330 MVA switchable line reactor –4 nos.</li> <li>765 kV, 330 MVA Switchable line reactor- 4 nos.</li> </ul>	
5.	± 2x300MVA STATCOM, 4x125 MVA MSC, 2x125 MVA MSR at Fatehgarh-3 PS along with 2 nos. of 400 kV bays at Fatehgarh-3 PS	24 months

#### Note:

- POWERGRID to provide space for 765kV switchable line reactors at Fatehgarh-3 S/s (for 765kV Fatehgarh-3 PS – Beawar D/c line) for which no cost is envisaged. Two (02) nos. 765 kV line bays at Fatehgarh-III PS for interconnection of Fatehgarh-3– Beawar 765 kV D/c line is under the scope of M/s POWERGRID.
- (ii) ±300 MVA STATCOM should be placed in each 400-kV bus section of Fatehgarh-3 PS (Phase-III Part E1).
- (iii) POWERGRID shall provide space at Fatehgarh-3 S/s for STATCOM along with MSC & MSR and associated 400kV bays.
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 2749.39 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Ltd. (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
- The Central Transmission Utility of India Limited vide its letter dated 31.10.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on record, the Commission vide order dated 5.2.2024 in Petition No. 332/TL/2023, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Beawar Transmission Limited before the Commission can be accessed at the website [www.sterilitepower.com](http://www.sterilitepower.com) or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 22.2.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 26.2.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary